

HARYANA VIDHAN SABHA SECRETARIAT
NOTIFICATION

The 12th August, 2011.

No. HVS-LA-73/2011/ The following order by the Governor of Haryana Dated 12th August, 2011 is published for general information :-

“IN EXERCISE OF THE POWERS CONFERRED UPON ME BY CLAUSE (1) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, I, JAGANNATH PAHADIA, GOVERNOR OF HARYANA HEREBY SUMMON THE HARYANA VIDHAN SABHA TO MEET IN THE HALL OF THE HARYANA VIDHAN SABHA AT CHANDIGARH ON FRIDAY, THE 19TH AUGUST, 2011 AT 2.00 P.M.

Dated Chandigarh,
The 12th August, 2011.

JAGANNATH PAHADIA.”.

SUMIT KUMAR,
SECRETARY

Endst. No. HVS-LA-73/2011/

Dated Chandigarh, the 12th August, 2011.

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27. The Secretary to Governor, Haryana, Chandigarh;
28. The Accountant General (Audit) , Haryana, Chandigarh; and
29. The Advocate General, Haryana, Chandigarh,

for information.

SECRETARY